

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3017
ANSWERED ON:24.07.2009
ICDS SCHEME
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has sought opinion of experts on the food given to pregnant women, lactating mothers and children under Integrated Child Development Services (ICDS) Scheme at Anganwadi Centres;
- (b) if so, the details thereof; and
- (c) the details of food being provided under ICDS Scheme at Anganwadi Centres?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) Yes, Sir. The nutritional feeding and financial norms for children including severely malnourished children and pregnant women and nursing mothers have been revised on the basis of the recommendations of one of its Sub-Committees on "Fortification of Supplementary Nutrition Components of Integrated Child Development Services (ICDS) Scheme" of the Task Force which was constituted by the Ministry of Women and Child Development to suggest measures to accelerate the programmes for dealing with the problem of micronutrient malnutrition.

(b) &(C) The revised norms are as under:

Category	Revised Rates (per beneficiary per day) (Kcal)	Revised Nutritional Norms Calories Protein (g)
----------	--	--

(i) Children (6 - 72 mths) Rs. 4.00 500 12-15

(ii) Severely malnourished Children (6 -72 mths) Rs. 6.00 800 2025

(iii) Pregnant women and nursing mothers Rs. 5.00 600 18-20